

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
Bulletin Part-I
(Brief summary of proceedings)
Thursday, 07 August 2025 / 16 Shravan 1947 (Saka)

No. 16
02.02 PM

Sh. Vijender Gupta, Hon'ble Speaker in-Chair

1. 02.03 P.M. As soon as the proceedings of the House commenced, Hon'ble Member Shri Tarvinder Singh Marwah expressed concern over the non-allotment of designated office rooms to the MLAs in their respective Constituencies with proper facilities and to the Chairpersons of various committees in Assembly Complex. He stated that the absence of such essential facilities is hindering the smooth execution of their legislative responsibilities. Shri Karnail Singh, Hon'ble Member also raised the same issue.
2. 02.06 P.M. The Chair welcomed Shri Satyanarayan Jatia, Former Member of Parliament present in the Visitors' Gallery of the House.
3. 02.06 P.M. The Chair requested the Members to maintain decorum in the House.
4. 02.08 P.M. The Chair welcomed Shri O. P. Babbar, Former Member, Delhi Legislative Assembly present in the Visitors' Gallery of the House.
5. 02.09 P.M. Hon'ble Speaker stated that the provision of appropriate office space for committees is not merely a requirement, but a rightful entitlement. He further emphasised that no compromise would be made with the dignity of the members. Reiterating the democratic essence of the Legislature, the Speaker stated that the Vidhan Sabha complex has been established to facilitate democratic dialogue, deliberation, and effective legislative functioning. He urged the Government to take prompt and appropriate action in this regard.

Shri Manjinder Singh Sirsa, Hon'ble Minister assured that necessary steps will be taken by the Government expeditiously and the House will be duly informed.

6. 02.23 P.M. Shri Raj Kumar Bhatia, Hon'ble Member raised concern that his remarks made during the debate on '*The Delhi School Education (Transparency in Fixation and Regulation of Fees) Bill, 2025*' were distorted and presented incompletely on social media by Opposition Party, thereby causing damage to his public image.

7. 02.25 P.M. **Special Mention (Rule-280) :**

The following Members raised matters under Rule-280 with the permission of the Chair:

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| 1. Shri Gajender Drall | 10. Shri Sandeep Sehrawat |
| 2. Shri Satish Upadhyay | 11. Shri Ashok Goyal |
| 3. Shri Kulwant Rana | 12. Shri Sanjeev Jha |
| 4. Shri Sanjay Goyal | 13. Shri Abhay Verma |
| 5. Shri Ajay Kumar Mahawar | (Hon'ble Minister of Social |
| 6. Smt. Neelam Pahalwan | Welfare intervened) |
| 7. Dr. Anil Goyal | 14. Shri Raj Karan Khatri |
| 8. Shri Tarvinder Singh Marwah | 15. Shri Jitender Mahajan |
| 9. Shri Anil Jha | |

8. 03.20 P.M. Discussion initiated on 05th August 2025 under Rule-271 regarding '*Authenticity of Faansi Ghar*' inaugurated on 09 August 2022 in the Delhi Legislative Assembly premises continued.
Shri Manjinder Singh Sirsa, Hon'ble Minister also expressed his views.

The Chair made brief statement regarding '*Authenticity of Faansi Ghar*' and informed that a decision has been taken on the basis of the Sense of the House to restore the heritage Building of Delhi Vidhan Sabha to its original form i.e. as per layout plan of 1912 received from National Archives.

He also referred the matter regarding inauguration of the '*Faansi Ghar*' to the Privileges Committee of the House for a thorough investigation.
9. 03.27 P.M. **Adoption of Report :**
Shri Mohan Singh Bisht, Hon'ble Deputy Speaker moved that
*"This House agrees with the **First Report of Rules Committee** presented to the House on 04th August 2025".*
He also made a brief statement regarding objectives and recommendations of the Report.
The Motion was put to vote and adopted by voice-vote.
10. 03.33 P.M. **Introduction of Bills :**
Smt. Rekha Gupta, Hon'ble Chief Minister introduced the following Bills with the leave of the House :-
I. The Delhi Goods and Services Tax (Amendment) Bill, 2025 (Bill No. 04 of 2025).
II. The Delhi Goods and Services Tax (Second Amendment) Bill, 2025 (Bill No. 05 of 2025).
The Motion was put to vote and adopted by voice-vote.
11. 03.41 P.M. **Discussion on the Paper laid on the Table :**
Discussion commenced on the Report of the Comptroller and Auditor General of India on '*Finance Accounts and Appropriation Accounts of the Government of NCT of Delhi for the year 2023-2024*' laid by **Smt. Rekha Gupta, Hon'ble Chief Minister/Minister of Finance** on 04 August 2025 the Table of the House.
The following Members expressed their views :
1. Shri Raj Kumar Bhatia
(03.46 P.M. The Members of Opposition Party raised objection to the provisions of the bill and walked out in protest.)
2. Shri Tarvinder Singh Marwah
3. Shri Sanjay Goel
(04.00 : The Members of Opposition party resume their seats.)
12. 04.04 P.M. **The Chair adjourned the House for 30 Minutes for Tea-Break.**
13. 04.40 P.M. **House reassembled.**
Hon'ble Speaker in-Chair.
14. 04.40 P.M. **Discussion on the Paper laid on the Table :**
4. Shri Satish Upadhyay
5. Shri Anil Jha
6. Ms. Atishi
Smt. Rekha Gupta, Hon'ble Chief Minister made a brief statement.
05.18 P.M. : Members of Opposition stood up on their seats and raised slogans and obstruct the proceeding of the House.
The Chair asked to Members of Opposition to take their seat and advised them to maintain decorum in the House but they continuously disturbed the proceedings of the House.

The Chair named Members of Opposition Party Shri Anil Jha, Shri Kuldeep Kumar, Shri Prem Chauhan, Shri Som Dutt and escorted out by the Marshals for obstructing the proceedings of the House.

Other Members of Opposition Party walked out in protest.

15. 05.35 PM

Discussion on the Paper laid on the Table :

Discussion commenced on the Report of the Comptroller and Auditor General of India on 'Report of the Comptroller and Auditor General of India on 'State Finances for the year 2023-24' relating to the Government of NCT of Delhi for the year ended 31 March 2024 (Report No. 1 of 2025) laid by **Smt. Rekha Gupta, Hon'ble Chief Minister/Minister of Finance** on 04 August 2025 on the Table of the House.

The following Members expressed their views :

1. Shri Ashok Goyal
2. Shri Kulwant Rana
3. Smt. Shikha Roy

16. 06.00 PM

The Chair adjourned the House upto 02.00 PM on Friday, 08 August 2025.

**Delhi
07 August, 2025**

**Ranjeet Singh
Secretary**